

(22)

CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH:
N.DELHI.

CCP 206/93 in
DA 3124/91

Date of decision: 16.8.1993

G.D. Dhingra

... Petitioner.

Versus

Shri Satpal,
Dy Commissioner of Income-Tax,
New Delhi and Anr.

... Respondents.

CORAM:

THE HON'BLE MR. JUSTICE V.S. MALIMATH, CHAIRMAN.
THE HON'BLE MR. S.R. ADIGE, MEMBER(A).

For the Petitioner.

Shri R.P. Oberoi, Counsel.

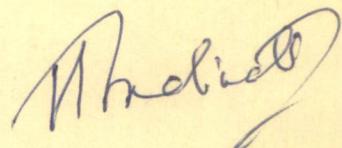
For the Respondents.

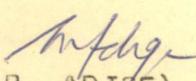
Shri R.C. Aggarwal, Counsel.

JUDGEMENT (ORAL)

(By Hon'ble Mr. Justice V.S. Malimath,
Chairman)

Shri Oberoi submits that the judgement of this
Tribunal has since been complied with. Hence these proceedings
are dropped.




(S.R. ADIGE)
MEMBER(A)

(V.S. MALIMATH)
CHAIRMAN

'SRD'
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